

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE
Present :- Smt.P.Ragini, District Judge

Sub :- Estt - District Court, Kozhikode - Promotion ,Transfer and posting of Members of Staff - Modified Orders - Issued.
Ref: - Order No A1-22-/ 2022 dated 01-04-2022 of the District Judge, Kozhikode.

ORDER NO. A1- 22/2022

Kozhikode, Dated :02.04.2022

The promotion transfer and posting of Members of Staff - Modified Orders - Issued.

The promotion and posting of Smt.Shimna.O.M (PEN 816490), Clerk, Sub Court, Koyilandy as Senior Clerk and posted as such in the same court shown as SI No 9 in the order read above stands cancelled.

Sri.George Antony (PEN 623861), Clerk, O/o Motor Accidents Claims Tribunal, Vatakara is promoted as Senior Clerk and permitted to continue in the Gram Nyayalaya Kunnummal at Kuttiadi on deputation basis until further orders.

Sd/-
DISTRICT JUDGE

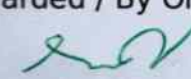
To

1. The Additional District and Sessions Judge -III, Kozhikode
2. The Motor Accident Claims Tribunal,Vatakara.
3. The Addl District & Sessions Court (for the trial of cases related to atrocities & Sexual Violence towards women & Children) , Kozhikode
4. The Spl Judge (NDPS Act Cases) / Addl District & Sessions Court,Kozhikode
5. The Chairman, Waqf Tribunal , Kozhikode.
6. The Judge, Family Court, Kozhikode / Vatakara.
7. The Pri Sub Judge, Kozhikode.
8. The Sub Judge, Koyilandy / Vatakara.
9. The Munsiff, Nadapuram / Koyilandy / Vatakara.
10. The Munsiff - Magistrate / Payyoli.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II / III / IV, DSA, District Court, Kozhikode.
3. The Secretary, KCJSO, District Committee, Kozhikode.
4. The Secretary, KDJECCS Ltd. Kozhikode.
5. Sec.B1, District Court, Kozhikode.
6. The File. 7. The Proceedings file.

// True Copy / Forwarded / By Order //


Sheristadar

